

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
(DEPARTMENT OF JUSTICE)**

**L O K S A B H A  
UNSTARRED QUESTION NO. 5197**

**TO BE ANSWERED ON WEDNESDAY, THE 5<sup>TH</sup> APRIL, 2017**

**Judicial Academy in Andhra Pradesh**

**5197. SHRI CH. MALLAREDDY:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is mulling to set up a Judicial Academy in Andhra Pradesh and if so, the details thereof;**
- (b) whether the lawyers forum and judicial experts have advocated for such an Academy; and**
- (c) if so, the details thereof and time by which the academy would be set up in the State and if no, the reasons therefor?**

**A N S W E R**

**MINISTER OF STATE FOR LAW AND JUSTICE AND  
ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI P.P. CHAUDHARY)**

- (a) to (c): The decision of establishment of a Judicial Academy lies within the domain of the State Governments. As per the information made available by the Government of Andhra Pradesh, after the bifurcation of the Andhra Pradesh, an Academy for the State of Andhra Pradesh will be established in the proposed Justice City at Amravati, Andhra Pradesh in consultation with the high Court. The lawyer's forum and judicial experts have not advocated for such an Academy.**